

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:282

ANSWERED ON:20.11.2001

ALLOCATION OF FUNDS UNDER IDSMT SCHEME

M.H. AMBAREESH;MARGARET ALVA;VINAY KUMAR SORAKE

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) the total amount released by the Union Government to various States and to the State of Karnataka in particular under the Integrated Development of Small and Medium Towns (IDSMT) scheme since 1996 till date;

(b) whether the Union Government have been requested by the Government of Karnataka to convert the loan released under IDSMT as 100% grants;

(c) if so, the details thereof and the action taken thereon; and

(d) the details of States whose loan under the IDSMT has been converted as 100% grants during the said period?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

(a): The details of Central assistance released under the Integrated Development of Small and Medium Towns (IDSMT) Scheme to various States since 1996-97 till date is enclosed in Annexure.

(b)&(c): The State Government of Karnataka has requested the Central Government to convert the loans released prior to 1996-97 under the IDSMT scheme into 100 percent grant but the request could not be acceded to, as it is not permissible under the IDSMT scheme guidelines. However, the entire Central assistance in respect of towns covered from 1996-97 onwards is 100% grant as per revised guidelines issued in August, 1995.

(d): Central assistance under the IDSMT scheme released as loan has not been converted into 100% grant for any State.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.282 FOR 20.11.2001.

CENTRAL ASSISTANCE RELEASED UNDER IDSMT SCHEME (SINCE 1996-97 TO TILL DATE)

(RS. IN LAKHS)

S.NO .	STATE	CENTRAL ASSISTANCE RELEASED
1.	ANDHRA PRADESH	2746.06
2.	ARUNACHAL PRADESH	72.00
3.	ASSAM	267.27
4.	BIHAR	125.00
5.	GOA	37.50
6.	GUJARAT	2102.40
7.	HARYANA	555.00
8.	HIMACHAL PRADESH	329.44

9.	JAMMU & KASHMIR	420.74
10.	KARNATAKA	2155.58
11.	KERALA	808.33
12.	MADHYA PRADESH	1678.26
13.	MAHARASHTRA	3035.32
14.	MANIPUR	112.00
15.	MEGHALAYA	92.40
16.	MIZORAM	272.40
17.	NAGALAND	134.00
18.	ORISSA	735.36
19.	PUNJAB	608.99
20.	RAJASTHAN	859.31
21.	SIKKIM	80.00
22.	TAMILNADU	1132.96
23.	TRIPURA	260.06
24.	UTTAR PRADESH	1848.73
25.	WEST BENGAL	1401.71
26.	ANDAMAN & NICOBAR ISLANDS	0.00
27.	DADRA & NAGAR HAVELI	12.00
28.	DAMAN & DIU	0.00
29.	LAKSHADWEEP	0.00
30.	PONDICHERRY	30.00

GRAND TOTAL

21912.82